

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-08/2017/4864/A

From :- Shri Romen Baruah,
Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Utpal Prasad,
District & Sessions Judge
Chirang, Kajalgaon

Dated Guwahati, the July, 2022.

Sub:- **Earned leave.**

Ref:- Your Email Dated 7th July 2022

Sir,

With reference to the above, I am directed to inform you that you have been granted **extension of earned leave for another 8 days, till 16.07.2022 (sufficing 17.07.2022), along with station leave permission till the morning of 18.07.2022.**

Yours faithfully,

sd/-

REGISTRAR (VIGILANCE)

Memo NO.HC.VII-08/2017/4865-4866/A, dated

8-7-22

Copy to:

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29, for information.
2. The Project Manager, Gauhati High Court.

REGISTRAR (VIGILANCE)

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